

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 20

C.P. (IB)/229(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **Q WEST INFRASTRUCTURE PRIVATE LIMITED**
V/s STARWORT ENGINEERS PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Aniruddha Lad for the Corporate Debtor is present. Adv. Sameer Singh for the Respondent is present.

Ld. Counsel for the Financial Creditor informs that the Reply was served yesterday evening and seeks some time to peruse the same. Registry is directed to accept the hard copy of the Petition. List this matter on Board on **13.05.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)